

DIVISION BENCH

P-101

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1593(KB)2018
IA(I.B.C)/1921(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH JULY 2024

IN THE MATTER OF	ASSET RECONSTRUCTION COMPANY {INDIA}LIMITED VS UNI WORTH TEXTILES LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances via video conference/physically

Mr. Ratnanko Banerji, Sr. Adv.] For the Financial Creditor
Mr. Kuldip Mallik, Adv.]
Mr. Pratik Ghosh, Adv.]
Mr. Avishek Roy Chowdhury, Adv.]

Mr. Kumarjit Banerjee, Adv.] For the Corporate Debtor
Mr. Deva Nand Mishra, Adv.]
Mr. Rashant Kumar Singh, Adv.]

ORDER

1. Ld. Sr. Counsel/ Counsel on both sides present.
2. Ld. Sr. Counsel Mr. Ratnanko Banerji appearing for the Financial Creditor concludes his argument.
3. Post this matter for continuation of arguments on **19.07.2024 at 03.00 PM.**

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**